

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/353/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri B. K. Chetri,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 28th January 2019

Sub:- **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJB.I-11/2019/318, dated Bongaigaon the 24th of
January 2019.

Sir,

With reference to the above, I am directed to inform you that, your
prayer for Casual Leave for 1(one) day on 30.01.2019 along with head quarter
leave permission from the evening of 28.01.2019 till the morning of 01.02.2019,
has been granted/ ~~rejected~~.

The senior-most Judicial officer will remain in-charge of your Court
and Office in your absence in leave.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Pd